

**Construction of water efficient toilets**

1941. SHRI PARIMAL NATHWANI: Will the Minister of DRINKING WATER AND SANITATION be pleased to State:

- (a) whether Government proposes to construct water efficient toilets for reducing water consumption by excessive flushing toilets in the country;
- (b) if so, the details thereof; and
- (c) the other steps taken by Government to reduce unnecessary consumption of water by excessive flushing in toilets in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) to (c) Under Swachh Bharat Mission (Gramin), rural pan is promoted in which only 1-1.5 litre water is consumed for flushing which is less than what is consumed by regular toilet. The programme implementation also entails creating awareness regarding the optimum utilisation of water for toilet purpose to avoid unnecessary consumption.

**Construction of toilets in rural areas**

†1942. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the targets fixed by Government for construction of toilets in rural areas of the country, State-wise;
- (b) whether funds have been provided to the States to achieve the targets, if so, the details thereof, State-wise; and
- (c) if not, whether the States have been asked to mobilise funds under this head from its own resources?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence State-wise targets are not fixed. However, State/UT-wise, number of Individual Household Latrines (IHHLs) constructed during last 3 years and current year under SBM(G) as per the information on the online Integrated Management Information System (IMIS) of SBM(G) are given in Statement-I (*See below*).

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†Original notice of the question was received in Hindi.

(b) Details of State/UT-wise Central share released and utilized under SBM(G) during last 3 years and current year are given in Statement-II (See below).

(c) Under Swachh Bharat Mission (Gramin), funds are provided in sharing ratio of 60:40 between Centre and State and 90:10 in case of North East and Special Category States. States are free to mobilise additional funds from its resources.

***Statement-I***

*State/UT-wise Individual Household Latrines (IHHLs) constructed during last three years and current year as on 16-03-2017*

Sl. No.	State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 16-03-2017)
1	2	3	4	5	6
1.	Andaman and Nicobar Islands				941
2.	Andhra Pradesh	138721	213867	354996	644177
3.	Arunachal Pradesh	14433	12902	19439	26473
4.	Assam	160602	148237	465545	852692
5.	Bihar	161646	165457	427038	592636
6.	Chhattisgarh	67457	39128	357107	1178429
7.	Dadra and Nagar Haveli	0	0	0	
8.	Goa	0	0	28637	0
9.	Gujarat	155268	335762	922728	1446489
10.	Haryana	116426	107765	132661	68891
11.	Himachal Pradesh	9170	54265	66632	80529
12.	Jammu and Kashmir	70884	8496	64665	59492
13.	Jharkhand	76818	98512	315130	704887
14.	Karnataka	505697	791687	533011	646660
15.	Kerala	39601	34101	11752	195003
16.	Madhya Pradesh	515583	521739	1022566	1623674

1	2	3	4	5	6
17.	Maharashtra	559042	500897	889170	1498317
18.	Manipur	35442	27860	47636	38454
19.	Meghalaya	29012	42002	44129	39252
20.	Mizoram	4524	534	6026	2342
21.	Nagaland	20102	0	22617	1906
22.	Odisha	33759	130925	1329832	1076041
23.	Puducherry	0	0	0	2249
24.	Punjab	3912	9887	71543	98216
25.	Rajasthan	266197	653306	2164590	2498407
26.	Sikkim	3443	3562	3707	0
27.	Tamil Nadu	313402	378162	948287	630315
28.	Telangana	180682	130725	240168	421447
29.	Tripura	6077	24869	61173	37668
30.	Uttar Pradesh	789092	515427	694487	1475363
31.	Uttarakhand	91084	57833	64030	331312
32.	West Bengal	608218	847080	1432065	2157929
TOTAL		4976294	5854987	12741367	18430191

**Statement-II**

*State/UT-wise, Central share released under SBM (G) during last 3 years and current year*

(₹ in crore)

State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 14-03-2017)
1	2	3	4	5
Andaman and Nicobar Islands	0.00	0.00	3.40	1.50
Andhra Pradesh	145.24	116.10	234.17	285.53

1	2	3	4	5
Arunachal Pradesh	5.19	14.61	38.71	65.09
Assam	41.81	185.78	474.27	240.00
Bihar	0.00	0.00	221.55	131.86
Chhattisgarh	0.00	28.12	144.72	584.46
Dadra and Nagar Haveli	0.00	0.00	0.00	0.00
Goa	0.00	0.00	1.05	0.00
Gujarat	52.64	156.07	478.22	651.23
Haryana	131.18	5.93	32.76	68.79
Himachal Pradesh	30.50	130.17	4.37	117.30
Jammu and Kashmir	39.57	103.08	4.05	59.51
Jharkhand	0.00	23.05	97.32	391.13
Karnataka	65.95	312.54	450.77	419.56
Kerala	43.01	33.97	8.50	196.28
Madhya Pradesh	660.39	0.00	374.33	984.85
Maharashtra	36.46	236.11	567.45	528.94
Manipur	0.00	9.18	44.19	27.28
Meghalaya	103.04	0.00	35.65	75.70
Mizoram	8.06	0.00	3.32	10.98
Nagaland	0.00	20.87	10.83	32.06
Odisha	0.00	65.84	571.50	732.17
Puducherry	0.00	2.00	4.40	0.00
Punjab	0.00	0.00	38.70	197.02
Rajasthan	0.00	271.57	938.73	627.30
Sikkim	8.25	3.89	6.12	6.87
Tamil Nadu	311.92	205.12	78.94	537.02

1	2	3	4	5
Telangana	0.00	105.62	128.39	96.10
Tripura	14.01	50.65	38.89	24.98
Uttar Pradesh	376.32	237.99	565.39	1012.35
Uttarakhand	5.28	40.52	49.37	170.58
West Bengal	111.47	371.52	712.92	655.50
TOTAL	2190.28	2730.30	6362.96	8931.97

#### Availability of clean drinking water in rural and urban areas

†1943. DR. SATYANARAYAN JATIYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the manner in which "clean drinking water" has been defined in the context of good health and the status of the availability and non-availability of clean drinking water in the rural and urban areas of the country, in percentage terms, with regard to its standard and quality; and

(b) the time bound action plan for achieving the target of providing safe drinking water to all in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Bureau of Indian Standards has set specifications in its IS-10500-2012 standards for clean drinking water. This standard has two limits:—

- Desirable limit.
- Maximum permissible limit.

If any parameter exceeds the permissible limit, that water is considered as contaminated.

The Central Public Health and Environmental Engineering Organisation (CPHEEO) defines minimum service level for towns provided with piped water supply but without sewerage system as 70 liters per capita per day (LPCD), cities provided with piped water supply where sewerage system is existing / contemplated as 135 LPCD, and Metropolitan and mega cities provided with piped water supply where sewerage system is existing/

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